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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 1266/2016**

M/S. ASSAM PETROLEUM LTD. & ORS.Plaintiff

Through: Mr. Dharitry Phookan, Mr. Ronmi Risom
with Mr. Manohar Choudhury, Advs.

versus

M/S. CHINA PETROLEUM TECHNOLOGY DEV. CORP. & ORS.

.....Defendant

Through: Mr. K.R. Sasiprabhu, Mr. Chinmayi
Chatterjee, Mr. Vijay Valsan, Advs. for D-1
and 3

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

ORDER

% **18.09.2025**

Matter is taken up through physical hearing as well as video conferencing.

It is submitted by Ld. Proxy Counsel for defendants no.1 and 3 that the
main counsel is busy in another Court today.

Matter be fixed for 19.09.2025 at 2 PM, date already fixed.

**KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

SEPTEMBER 18, 2025/SM